

>

Title: Secretary General reported a message from Rajya Sabha regarding passing of the Coconut Development Board (Amendment) Bill, 2021 on its sitting held on 30-07-2021.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha: -

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coconut Development Board (Amendment) Bill, 2021, which has been passed by the Rajya Sabha at its sitting held on the 30th July, 2021.”

2. Sir, I lay on the Table the Coconut Development Board (Amendment) Bill, 2021, as passed by Rajya Sabha on the 30th July, 2021.

14.02 hrs

माननीय सभापति: श्री दिलीप शङ्कीया जी ...

... (व्यवधान)

माननीय सभापति: श्री सुमेधानन्द सरस्वती जी ।

... (व्यवधान)